

National Company Law Appellate Tribunal
Principal Bench, New Delhi

Company Appeal (AT) (Ins) No. 146 of 2020

In the matter of:

Dr. P. Mahalingam

...Appellant

Vs.

Muthoot Fincorp Ltd. & Ors.

...Respondents

Present:

For Appellant: Dr. UK Chaudhary, Sr. Advocate with Mr. Saurabh Kalia and Mr. Vardaan Bajaj, Advocates.

For Respondents: Mr. Ritin Rai, Sr. Advocate with Mr. Gautam Swaroop, Mr. WF Moses (Client), Mr. Kartikeya Jaiswal, Ms. Gunjan Mathur and Ms. Gunjan Jindal, Advocates for R-1.

Mr. Anirudh Wadhwa, Mr. R. Venkata Vardhan, Mr. Chandramouli Prabhakar, Mr. Abhishek Iyer, Mr. Kartikeya Asthana and Mr. Saai Sudarshan, Advocates for R-3.

With

Company Appeal (AT) (Ins) No. 1121 of 2020

In the matter of:

P. Mahalingam

...Appellant

Vs.

Muthoot Fincorp Ltd. & Ors.

...Respondents

Present:

For Appellant: Dr. UK Chaudhary, Sr. Advocate with Mr. Saurabh Kalia and Mr. Vardaan Bajaj, Advocates.

For Respondents: Mr. Ritin Rai, Sr. Advocate with Mr. Gautam Swaroop, Mr. WF Moses (Client), Mr. Kartikeya Jaiswal, Ms. Gunjan Mathur and Ms. Gunjan Jindal, Advocates for R-1.

Mr. Anirudh Wadhwa, Mr. R. Venkata Vardhan, Mr. Chandramouli Prabhakar, Mr. Abhishek Iyer, Mr. Kartikeya Asthana and Mr. Saai Sudarshan, Advocates for R-3.

ORDER

(Through Virtual Mode)

24.03.2021: List these Appeals 'For Admission (After Notice)'

Hearing on **06th May, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

sr/md